

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH**
COURT NO. : 1 ROOM NO. : 504**DATED : 15/01/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/COD/93599/2016	LYNX EXPRESS P LTD -Vs- CC (II) - (AIRPORT SPECIAL CARGO)	IP/DR	
	C/87576/2016			
2	C/EH/92038/2017	LYNX EXPRESS P LTD -Vs- CC (C S I AIRPORT) MUMBAI	Vinay N. Ansurkar - VNA Legal /DR	
	C/COD/92037/2017			
	C/85043/2017			
3	C/COD/93049/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS SONMEZ EXPORTS	DR/IP	Issue Notice
	C/87685/2017			
4	C/COD/93050/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS SILKON SILK MILLS	DR/IP	Issue Notice
	C/87686/2017			
5	C/COD/93051/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS G D IMPEX	DR/IP	Issue Notice
	C/87687/2017			
6	C/COD/93052/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS RAMGOPAL POLYTEX LTD	DR/IP	Issue Notice
	C/87688/2017			
7	C/COD/93053/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS GUJARAT SYNTHETICS OXIDE PVT LTD	DR/IP	Issue Notice
	C/87689/2017			
8	C/COD/93054/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS LIBRA FILAMENTS LTD	DR/IP	Issue Notice
	C/87690/2017			
9	C/COD/93055/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS WELSPUN POLESTERS INDIA LTD	DR/IP	Issue Notice

	C/87691/2017			
10	C/COD/93056/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS GOYAL IMPEX	DR/IP	Issue Notice
	C/87692/2017			
11	C/COD/93057/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS UNIQUE PROCESSORS P LTD	DR/IP	Issue Notice
	C/87693/2017			
12	C/COD/93058/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS GUPTEX P LTD	DR/IP	Issue Notice
	C/87694/2017			
13	C/COD/93059/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ANJANI AGRICO IMPLEMENTS LTD	DR/IP	Issue Notice
	C/87695/2017			
14	C/COD/93060/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS KISHTEX EXPORTS P LTD	DR/IP	Issue Notice
	C/87696/2017			
15	C/COD/93061/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS GOYAL IMPEX	DR/IP	Issue Notice
	C/87697/2017			
16	C/COD/93062/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ASHUTOSH TEXTILES	DR/IP	Issue Notice
	C/87698/2017			
17	C/COD/93063/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ASSOCIATED CHEM CORP	DR/IP	Issue Notice
	C/87699/2017			
18	C/COD/93064/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS MANGALAM IND	DR/IP	Issue Notice
	C/87700/2017			
19	C/COD/93065/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS SUZLON FIBERS LTD	DR/IP	Issue Notice
	C/87701/2017			
20	C/COD/93066/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS NIDHI SYNTHETICS PVT LTD RENAMED AS SUZLON FASHIONS PVT LTD	DR/IP	Issue Notice
	C/87702/2017			
21	C/COD/93067/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS VEEKAY TORCITOI PVT LTD	DR/IP	Issue Notice
	C/87703/2017			

22	C/COD/93068/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ANJANI AGRICO IMPLEMENTS LTD	DR/IP	Issue Notice
	C/87704/2017			
23	C/COD/93069/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS AASHNA EXPORTS	DR/IP	Issue Notice
	C/87705/2017			
24	C/COD/93070/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ISHAN IMPEX	DR/IP	Issue Notice
	C/87706/2017			
25	C/COD/93071/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS JAGHAR TEXTILES PVT LTD	DR/IP	Issue Notice
	C/87707/2017			
26	C/COD/93072/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS BATRA TRADING	DR/IP	Issue Notice
	C/87708/2017			
27	C/COD/93073/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS SHALU DYEING AND PRINTING MILLS P LTD	DR/IP	Issue Notice
	C/87709/2017			
28	C/COD/93191/2017	MS EAGLE SHIPPING AGENCY -Vs- C.C., MUMBAI(MULUND CFS & GENERAL)	N. D. George /DR	
	C/87874/2017			
29	C/EH/93193/2017	Metro Trading Company -Vs- CC (IMPORT) MUMBAI	S.N. Kantawala /DR	* Issue Notice
	C/1079/2009			
30	C/EH/93183/2017	JINDAL VIJAYNAGAR STEEL LTD. -Vs- CCE GOA	V. Laxmikumaran /DR	
	C/87374/2013			
31	C/EH/93163/2017	PHOENIX COMTRADE PVT LTD -Vs-	Grover Consultancy /DR	Issue Notice
	C/88428/2014			
32	C/EH/85013/2018	VISHAL BHAVSAR PROPRIETER MS AKSHAR FOOD PRODUCTS -Vs- C.C., NHAVA SHEVE - II	PDS Legal /DR	
	C/85018/2018			
33	C/ROA/92767/2017	VIN SEMICONDUCTORS P LTD -Vs- CC (NHAVA SHEVA-III) MUMBAI	S.K.MATHUR /DR	
	C/85905/2017			
34	C/ROA/92769/2017	VIN SEMICONDUCTORS P LTD -Vs- CC (NHAVA SHEVA-III) MUMBAI	S.K.MATHUR /DR	
	C/85906/2017			
35	C/ROA/92770/2017	VIN SEMICONDUCTORS P LTD	S.K.MATHUR /DR	

		-Vs- CC (NHAVA SHEVA-III) MUMBAI		
	C/85907/2017			
36	C/ROA/92768/2017	VIN SEMICONDUCTORS P LTD -Vs- CC (NHAVA SHEVA-III) MUMBAI	S.K.MATHUR /DR	
	C/85908/2017			
37	C/MISC/93199/2017	. Akai Impex Ltd. -Vs- CC-II	H.G.Dharmadhikari /DR	* Issue Notice
	C/466/1996			
38	C/MISC/93196/2017	SRINIVAS CLEARING AND SHIPPING (I) P LTD -Vs- CC (GENERAL) MUMBAI	IP/DR	Issue Notice
	C/86848/2016			
<u>REGULAR MATTERS</u>				
39	E/1234/2006	Shri. Manish S. Jain -Vs- CCE RAIGAD	Vinay S.Sejpal /DR	*
40	E/1235/2006	Shri. Shantilal O. Jain -Vs- CCE RAIGAD	Vinay S.Sejpal /DR	*
41	E/1573/2006	Manish Raj Jain -Vs- CCE RAIGAD	ALOK BARTHWAL /DR	*
42	E/1624/2006	Mr. Sanjeev Khandelwal -Vs- CCE RAIGAD	Vipin Kumar Jain /DR	*
43	E/1625/2006	Jagat Alloys Pvt. Ltd. -Vs- CCE RAIGAD	Vishal Agarwal /DR	*
44	C/597/2008	Messrs. Prem Lamorai -Vs- CC NHAVASHEVA	IP/DR	*
45	C/713/2009	Bharat Kumar Indrasen Trading Pvt. Ltd. -Vs- CC (GENERAL) MUMBAI	IP/DR	*
46	C/818/2009	Rajni Printing Press -Vs- CC (IMPORT) MUMBAI	V.M.Doiphode /DR	*
47	C/892/2009	Vijaya Diagnostic Centre & Cancer Hospital -Vs- CC (ACC & IMPORT) MUMBAI	V.M.Doiphode /DR	*
48	C/1302/2009	CC (EXPORT) NHAVASHEVA -Vs- Sparkling Traders Pvt. Ltd.	DR/Tejal Poladia	*

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai**